

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.18
C.P. (IB).No.15/BB/2024

IN THE MATTER OF:

M/s. Popshop Commerce Pvt. Ltd.

... Petitioner

Order under Section 59 of IBC, 2016

Order delivered on 12.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Gunjan Mittal

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **21.08.2024**.

-Sd-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Anishma

-Sd-

(K. BISWAL)
MEMBER (JUDICIAL)